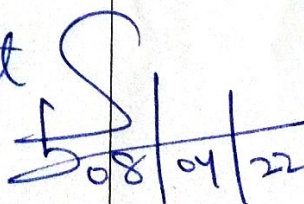


IN THE COURT OF MUNSIFF NO.3, DIBRUGARH

Present:- SMTI. S.KHANIKAR,
MUNSIFF NO.3, DIBRUGARH

T.S No. 108/18

| Date | Order | Signature |
|-----------------|--|--|
| <p>08.04.22</p> | <p>The plaintiff is ^{S.K.} order represented but wide order ptn. no. 243/22 has prayed for more time to address PW evidence.</p> <p>The instant petition was not moved before the Court nor has any supporting medical documents been filed with the said petition neither have they paid cost as per last order. As such, the ptn. no. 243/22 is rejected for failure to comply with the order dated 03.03.2022 without sufficient cause. Plaintiff will not be allowed further (contd.)</p> | <p align="right">  08/04/22 Munsiff No. 3 Dibrugarh </p> |

(contd.)

opportunity to file evidence
his conduct reflects his back
interest to proceed in the suit. ①
suit. As such, the
instant suit is dismissed
for want of presentation.

S
H
08/04/22

Munsiff No. 3
Dibrugarh